

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2076  
TO BE ANSWERED ON THE 10<sup>th</sup> DECEMBER, 2021**

**“HEALTH PROGRAMMES UNDER NATIONAL HEALTH MISSION”**

**2076. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

**SHRI UNMESH BHAIYYASAHEB PATIL:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**DR. HEENA GAVIT:**

**DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to State:

- a) the details of health programmes run by the Government under National Health Mission, State/UT-wise;
- b) whether the salary of contractual employees working in various States/UTs under the said Mission is increased by the Government every year;
- c) if so, the details of the increased salary post-wise and employees of various categories in Maharashtra during the last five years; and
- d) the details of funds allocated and released in health sector, State/UT-wise including Maharashtra?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a): “Public Health and Hospital” is a State subject, the primary responsibility of ensuring availability of healthcare facilities lies with respective State/UT Governments.

Under the National Health Mission (NHM), Government of India provides financial and technical support to States/UTs to strengthen their health care systems for provision of equitable, affordable healthcare to all its citizens based on requirements posed by the States in their Programme Implementation Plans (PIPs).

NHM support is provided for provision of a range of free services related to maternal health, child health, adolescent health, family planning, universal immunisation programme, and for

major diseases such as Tuberculosis, vector borne diseases like Malaria, Dengue and Kala Azar, Leprosy etc.

Other major initiatives supported under NHM include Janani Shishu Suraksha Karyakram (JSSK), Rashtriya Bal Swasthya Karyakram (RBSK), implementation of Free Drugs and Free Diagnostics Service Initiatives, Mobile Medical Units (MMUs), Tele-consultation services, Ambulance services, PM National Dialysis Programme and implementation of National Quality Assurance Framework in all public health facilities of all states/UTs including Maharashtra.

As part of Ayushman Bharat-Health & Wellness Centres (AB-HWCs), more than 80000 Health and Wellness Centres across the country have been established for provision of comprehensive primary care that includes preventive healthcare and health promotion at the community level with continuum of care approach.

(b) and (c): Public health and hospitals is a State subject, the primary responsibility to ensure payment of salary of human healthcare professionals including contractual employees lies with the respective State/UT Governments including Maharashtra. Under the National Health Mission (NHM), support is provided to States/UTs to augment health human resource on contractual basis including support for in-sourcing or engagement of doctors, specialist doctors and other health professionals for provision of equitable, affordable healthcare based on requirements posed by the States in their Programme Implementation Plans (PIPs) and within their overall resource envelope.

In Record of Proceeding (ROP), 8% of the total HR budget is approved as per State proposal, as increment and for rationalization and experience bonus (as per eligibility and principles of rationalization). Only those who have completed minimum one year of engagement under NHM and whose contract (in case of annual contract) gets renewed are eligible for annual increment. Principles of increments are approved by State Health Society Governing Body.

(d): Details of funds released and utilised by the State/UTs including Maharashtra under National Health Mission (NHM) during the last five years i.e. FY 2016-17 to 2020-21 is given at Annexure.

## Statement Showing State/UT-wise Central Releases and Expenditure under National Health Mission (NHM) for the FY 2016-17 to 2020-21

Rs. in crore

S. No.	Name of the State/UT	2016-17		2017-18		2018-19		2019-20		2020-21	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman & Nicobar Islands	44.90	28.92	33.94	32.84	18.05	41.49	34.92	41.66	36.91	27.85
2	Andhra Pradesh	629.55	1287.04	875.06	1,555.50	1081.29	1658.07	1111.07	1820.15	1097.81	2275.42
3	Arunachal Pradesh	160.60	165.42	261.70	165.75	216.92	168.74	185.95	186.21	243.04	209.06
4	Assam	1046.09	1337.40	1,392.66	1,476.86	1381.51	1571.54	1749.24	1856.33	1807.48	1778.31
5	Bihar	1040.59	1619.20	1,557.40	1,820.14	1409.78	1788.82	1510.68	2842.26	1814.63	2415.34
6	Chandigarh	21.47	24.57	20.35	31.64	27.06	30.42	22.77	20.97	22.21	14.55
7	Chattisgarh	586.97	999.33	825.76	1,180.27	875.10	1138.90	816.07	1464.47	979.41	1521.30
8	Dadra & Nagar Haveli	17.12	17.36	19.14	19.76	23.46	23.15	25.33	23.67		
9	Daman & Diu	11.53	10.24	10.67	10.63	11.76	14.67	16.79	11.36	36.39	35.74
10	Delhi	241.98	155.15	268.39	251.37	154.23	156.47	138.74	173.28	125.73	210.83
11	Goa	26.13	37.38	26.07	43.28	33.96	46.23	35.47	58.47	34.81	67.43
12	Gujarat	863.66	1395.67	1,221.83	1,593.16	1038.69	1793.63	1110.80	1864.73	1005.66	1894.46
13	Haryana	335.55	535.09	384.25	637.75	538.83	705.96	567.71	792.64	531.50	780.44
14	Himachal Pradesh	212.49	346.58	370.89	377.08	345.43	441.38	504.84	469.60	441.94	425.58
15	Jammu & Kashmir	362.42	419.55	550.42	521.86	556.46	573.12	702.20	662.56	667.46	612.87
16	Jharkhand	454.64	633.54	735.99	753.03	616.23	1039.07	830.63	1090.11	602.80	999.71
17	Karnataka	714.09	1291.49	1,345.50	2,016.65	1254.82	1942.61	1173.77	2384.28	1232.19	2312.53
18	Kerala	452.36	744.98	586.52	936.35	887.90	1074.25	836.14	1023.94	788.22	1364.38
19	Lakshadweep	3.83	4.33	5.54	6.20	6.58	5.85	6.16	6.55	7.11	6.99
20	Madhya Pradesh	1490.75	2066.38	1,696.56	2,313.93	1668.09	2531.87	1728.73	3102.89	2377.14	3397.82
21	Maharashtra	1252.55	1804.67	1,707.60	2,192.88	1565.98	2714.86	1724.99	3097.08	1833.59	3300.32
22	Manipur	79.07	81.40	163.05	110.51	147.09	146.46	185.65	196.06	189.49	112.79
23	Meghalaya	161.13	152.85	189.02	169.14	145.06	159.81	141.17	166.24	202.63	213.36
24	Mizoram	80.88	99.55	126.95	112.35	118.36	125.46	127.24	105.70	143.73	131.36
25	Nagaland	95.92	95.17	134.86	95.55	132.11	142.55	123.23	130.37	188.21	150.17
26	Orissa	728.58	1299.27	1,216.22	1,514.45	743.57	1673.91	1475.14	2220.82	1617.63	2347.24
27	Puducherry	41.35	38.41	35.55	38.83	38.16	40.13	31.56	44.21	25.55	45.79
28	Punjab	292.55	695.31	483.74	639.53	570.51	739.07	712.02	923.31	568.14	908.98
29	Rajasthan	1234.18	1734.34	1,615.29	1,885.55	1667.00	2309.53	1781.83	2559.51	2000.58	2826.46
30	Sikkim	41.72	50.62	55.40	43.48	45.22	59.38	53.55	54.84	70.13	52.06
31	Tamil Nadu	788.68	1852.90	1,293.97	2,285.56	1479.71	2533.41	1424.22	2557.62	1522.71	2172.33
32	Tripura	125.76	143.14	158.99	202.79	186.52	199.86	239.47	208.37	225.91	249.74
33	Uttar Pradesh	3314.75	5120.68	3,967.46	6,569.43	3886.70	6871.79	4749.05	7453.90	3772.95	6362.71
34	Uttarakhand	265.53	350.67	354.85	448.22	297.18	491.87	348.83	504.02	583.25	480.36
35	West Bengal	806.98	1914.71	1,305.37	2,341.05	1116.09	2236.34	1749.32	2340.84	1895.01	2598.62
36	Telangana	398.08	700.76	468.34	977.76	713.43	1078.70	964.34	949.96	671.88	1354.93
37	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	91.89	38.56

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.
3. Allocation has no relevance after the closure of the Financial Year, hence not being provided.